

- (b) if so, the details thereof;
- (c) whether a complaints was lodged by the parents of the baby;
- (d) whether any enquiry has been instituted into the matter by the competent team of surgeons;
- (e) if so, the outcome of the enquiry; and
- (f) the action taken or contemplated by Government against the erring doctors?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) Yes, Sir.

(b) to (f). A reply to these parts of the question is given in the statement below:

STATEMENT

The All India Institute of Medical Science, New Delhi has reported that a Baby named Pakhi Dixit, aged 4 1/2 months was admitted in the Department of Cardio Thoracic & Vascular Surgery of the AIIMS, through OPD on 2.3.90. The admission was advised by Dr. Balram, Assoc. Prof. of CTVS. After evaluation, the child was operated on 6.3.90. Immediately on receipt of a complaint from Smt. Rachna Dixit, mother of the baby, Dr. R. Bhatia, Prof. of Neurosurgery was appointed as Inquiry Officer by the Director to conduct an inquiry into the complaint dated 22.3.90 made by Smt. Rachna Dixit. Dr. Ravi Bhatia was also given a copy of the Press report which appeared in the 'Times of India' on 3.4.90 under the heading "Baby's Lung removed due to negligence." Prof. Bhatia during the course of inquiry, recorded the statements of surgeons, Dr. M.L. Sharma, Prof. of CTVS, Dr. Praveen Kalia, Asstt. Prof. of Anaesthesiology and also the statements of the father and the mother of the child.

Prof. Bhatia in his report has stated that baby Pakhi Dixit, aged 4 1/2 months was admitted in the Department of CTVS of the AIIMS through OPD on 2.3.90. The admission was advised by Dr. Balram, Assoc. prof. of CTVS. After evaluation, she was operated upon on 6.3.90. The pre-operative diagnosis was a "mediastinal mass" extending to the left. The operative procedure proposed was left upper lobectomy. However, in view of operative problem, left pneumonectomy was carried out. The histological examination showed extensive tuberculosis of the left lung. On careful scrutiny of all the records available and after taking into consideration the statement of Dr. Sharma, Prof. of Cardiothoracic Surgery, Dr. Balram Airan, Assoc. Prof. of CTVS, Dr. Praveen Kalia, Asstt. Prof. of Anaesthesiology, CTVS, Shri Atul Dixit and Smt. Rachna Dixit, father and mother of the baby, Prof. Bhatia has come to the conclusion that there is no evidence of negligence on the part of treating surgeons the decision to carry out lung resection at the time of surgery was taken collectively by two professors and one assoc. Prof. of CTVS Department. However, keeping in view that fact the it is unusual to find tuberculosis of this megnitude at this age, a further inquiry into the technical aspects, etc. is in progress.

[Translation]

Deaths Due to Kalazar in Bihar and West Bengal

10127. DR. BANGALI SINGH:
SHRI DASAI CHOWDHARY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of deaths due to kalazar in Bihar and West Bengal during the last one year;

(b) whether Government has asked the State Governments to launch a drive to

control this disease;

(c) if so, the details thereof; and

(d) the assistance proposed to be provided to State Governments to combat the disease?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) During 1989, 466 deaths due to Kalazar have been reported in Bihar and 20 deaths in West Bengal as per the received reports received from the State.

(b) Yes.

(c) The drive against Kala-azar consists of three pronged strategy as under :-

- i) Interruption of transmission to vector control by undertaking tow rounds of DDT spraying annually in priority areas of primary health Centre reporting Kala—azar incidence.
- ii) Case detection and treatment through existing Primary Health care System supplemented with periodic active searches for case detection followed by intensive treatment campaigns.
- iii) Health Education through all probable approaches including voluntary agencies to ensure community involvement participation and health consciousness among the people.

Accordingly, the action plans for both the States have been prepared.

(d) It is proposed to provided Rs. 2.5 cores to Bihar and Rs. 05 cores to West Bengal as Central Assistance in terms of

material. An equal amount will have to be provided by the respective State Government during 1990-91.

[English]

Rice Bran Oil

10128. SHRI A.K.ROY: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the production of rice bran oil in the country during last three years;

(b) the optimum production of rice bran oil which can be obtained if rice production is integrated with separation of bran in the rice mill an that is used for extraction of oil; and

(c) the steps taken to promote rice bran oil in the country?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) Production of rice bran oil in the country during the last three years has been as under:

<i>Year</i>	<i>Production in M.T.</i>
1986-87	2,79,451
1987-88	2,90,698
1988-89	3,16,150

(b) It should be possible to achieve an additional production of rice bran oil to the extant of 1.2 to 1.5 lakh tonnes, if rice production is integrated with separation to bran in the rice mill and that is used for extraction of oil.

(c) Some of the steps taken to promote rice bran oil in the country are:

- (i) Fiscal incentives at the rate of Rs.